

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

MODIFIED DUTY ROSTER FOR THE MONTH OF FEBRUARY, 2023

In view of the request received from Ms. Vidhi Gupta Anand, Ld. ACMM-01, dated 31.01.2023, partial modifications in office order no. CMM/RADC/DR/2023 779-D to 799-D, dated 28.01.2023 have been made as under:-

S. No	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Deepak Kumar-II Ld. ACMM-02, RADC, New Delhi	05.02.2023 & 06.02.2023	Ms. Vidhi Gupta Anand, Ld. ACMM-01, RADC, New Delhi.
02.	Ms. Vidhi Gupta Anand, Ld. ACMM-01, RADC, New Delhi.	25.02.2023 & 26.02.2023.	Sh. Deepak Kumar-II Ld. ACMM-02, RADC, New Delhi

Rest of the conditions shall remain unchanged.


(Anjani Mahajan)


Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Order No. 855-894-D /CMM/RADC/DR/2023

Dated 01/02/2023

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi
4. The Ld. ACMMs Rouse Avenue District Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.


Chief Metropolitan Magistrate
Rouse Avenue Court Complex, New Delhi.

